GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1050 ANSWERED ON:05.08.2011 NSTFDC Tudu Shri Laxman

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has provided any financial assistance for the social and economic development of the tribal's through National Scheduled Tribes Finance and Development Corporation (NSTFDC) in Odisha;
- (b) if so, the details thereof during the last three years and the current year; and
- (c) the details of the project undertaken with the help of the said assistance?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEO SINGH KHANDELA)

- (a): Yes, Sir. National Scheduled Tribes Finance and Development Corporation provides concessional financial assistance to the Scheduled Tribes in the state of Odisha through Orissa SC & ST Development and Finance Co-operative Corporation Ltd. (OSFDC)
- (b): The details of sanctions during the last three years and the current year in respect of OSFDC are as under:

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Financial Year Amount (Rs in Lakh)

2008-09 NIL

2009-10 282.80

2010-11 NIL

2011-12 NIL
(as on 31.07.2011)
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During 2008-09 and 2010-11, OSFDC did not submit any project proposals.

- (c): The following projects have been sanctioned for financial assistance extended to OSFDC as shown in the reply to part (b):
- i) Small Venture Units
- ii) Diesel Auto
- iii) Diesel Pickup Van
- iv) Dairy
- v) Fruit-Vegetable Nursery
- vi) Goatery